

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 109 of 2019

IN THE MATTER OF:

Sri Sai Balaji Cylinders (Pvt.) Ltd. & Anr. ...Appellants
Versus
Competition Commission of India & Anr. ...Respondents

With

Competition Appeal (AT) No. 110 of 2019

IN THE MATTER OF:

Lite Containers Pvt. Ltd. ...Appellants
Versus
Competition Commission of India & Anr. ...Respondents

With

Competition Appeal (AT) No. 111 of 2019

IN THE MATTER OF:

AKMN Cylinders (P) Ltd. & Anr. ...Appellants
Versus
Competition Commission of India & Anr. ...Respondents

Present:

Appellant(s): Mr. Rajul Shrivastav, Advocate

Respondent(s): Mr. Sumit Srivastava, Advocate for R-1(CCI)

ORDER

17.02.2020 Let these appeals be listed along with Competition Appeal (AT) No. 38 of 2019 which are likely to be listed on 28th February, 2020.

Post the case 'for hearing' on 28th February, 2020 before appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/sr/gc/